

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 6

**IA No. 264/2022
And
CP(IB) No. 174/Chd/Pb/2019**

Under Section 7 & 60(5), IBC 2016

In the matter of:-

Oriental Bank of CommercePetitioner/Financial Creditor

Vs.

A G Oil Pvt. Ltd.Respondent/Corporate Debtor

Present :

Mr. Harsh Garg with Mr. Pulkit Goyal, Advocates for the petitioner/
financial creditor.

Mr. A.P.S Madaan, Advocate for the respondent/corporate debtor.

It is stated by learned counsel for the parties that the next date of hearing
before the Hon'ble High Court in CWP No. 17105 of 2022 is 17.05.2023 and
proceedings have been stayed. Let the matter be listed on 29.05.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

March 13, 2023
VN